

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 58 of 2020

IN THE MATTER OF:

Vijay Kumar Goyal & Ors.

...Appellants

Vs.

Krishna Metal Industries Ltd. & Ors.

...Respondents

Present:

For Appellants:

Mr. Ravi Raghunath, Mr. Satish Parasaran and Mr. Vishal Goyal, Advocates.

For Respondents:

Mr. D. Abhinav Rao, Mr. Gaurav Mitra, Mr. Shrivanth Shanker, Ms. Shriya Raychaudhuri and Ms. Monalisa Kosaria, Advocates for R-1.

Mr. S. Chidambaram and Ms. Monalisa Kosarai, Advocates for R-2.

ORDER

(Through Virtual Mode)

02.02.2021: Today, when the case was called out, Learned Counsel for the Appellant and the Learned Counsel for the Respondent Nos. 1 & 2 are present.

Counsel for the Respondent No. 2 submitted that he proposes to file Reply Affidavit. Permission Accorded. Parties are directed to file the Written Submissions within one week from today.

In the meanwhile, interim order dated 08.01.2021, shall continue till the next date of hearing and status quo shall be maintained in respect of 'Rights Issue' till the next date.

List the Appeal 'For Hearing' on **17th February, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/nn